

DISTRICT & SESSIONS COURT, PUNE

Subject : Guidelines issued by the Hon'ble Supreme Court of India in Suo Motu Writ (Civil) No. 5 of 2020 read with Advisory issued by the Hon'ble High Court, dated 14th March, 2020.

Reference : District Court Circulars bearing No.
(i) B-16(ii)/15/2020, dated 16-03-2020,
(ii) B-16(ii)/19/2020, dated 23-03-2020,
(iii) B-16(ii)/24/2020, dated 04-04-2020,
(iv) B-16(ii)/25/2020, dated 08-04-2020,
(v) B-16(ii)/27/2020, dated 16-04-2020.

No. B-16(ii)/30/2020

Date: 18th April, 2020

C I R C U L A R

In view of directions issued by the Hon'ble Bombay High Court, in the wake of outbreak of COVID-19, the undersigned has issued Circulars making available facility of Video Conferencing (Vidyo Desktop) In continuation of the same, following further facility is made available for the purpose of dealing with the urgent matters such as, Bail Applications, Anticipatory Bail Applications, Applications for urgent orders of injunctions, remand orders, Statement u/s. 164 of Cr. P. C. and Applications for grant of stay and such other urgent matters, which cannot wait till 04-05-2020.

- (i) The complaint in regard to the quality of audibility of feed, if any, shall be communicated on the helpline Number 020-25534799 only during the proceeding or immediately after its conclusion failing which no grievance in regard to it shall be entertained thereafter.

- (ii) The Advocate/party in person may email the scanned copy of application along with signature and the scanned copy of receipt of prescribed court fee paid via GRAS, on following e-mail ID in pdf format.

Sr. No.	Name of the Establishment	E-mail ID
1)	District & Sessions Court, Pune	mahpundc@mhstate.nic.in
2)	Pune Municipal Corporation Court, Pune	pmccourt pune@gmail.com
3)	Cantonment Court, Pune	lashkarcourt.0101@gmail.com
4)	Railway Court, Pune	pune.court-rly@gov.in
5)	Juvenile Court, Pune	punejjb@gmail.com
6)	Cantonment Court, Khadki	jmfcourt khadki@gmail.com
7)	Civil & Criminal Court, Pimpri	punepimsc@aij.gov.in
8)	PCMC Court, Akurdi	akurdipcmccourt02@gmail.com
9)	Civil & Criminal Court, Bhor	cjddjmfcbhor@gmail.com
10)	Civil & Criminal Court, Saswad	mahpunesassc@aij.gov.in
11)	Addl. District Court, Baramati.	mahpunebarsc@indianjudiciary.gov.in
12)	Civil & Criminal Court, Indapur	indapurcourt@gmail.com
13)	Civil & Criminal Court, Daund	daund.court@gov.in
14)	Railway Court, Daund	rlycourtdaund@gmail.com
15)	Civil & Criminal Court, Shirur	shirur.court-cjdd@gov.in
16)	Addl. District Court, Khed-Rajgurunagar	khed.court-dj@gov.in
17)	Civil & Criminal Court, Ghodegaon	ghodegaon.court@gov.in
18)	Civil & Criminal Court, Junnar	cjddjunnar558@gmail.com

19)	Civil & Criminal Court, Vadgaon Maval.	vadgaonmavalcourt@gmail.com
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- (iii) The hard copy of the proceedings, which was sent through e-mail be submitted in the concern court after the lockdown period is over.


Inform all the concerned accordingly.

Pune.
Dated: 18th April, 2020.

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

Forwarded with compliments to all the Judicial Officers in Pune Judicial District and all the establishments of the Courts in Pune District, for information and necessary action.

No. B-16(ii)/30/2020,
District & Sessions Court,
Pune.
Date: 18-04-2020.

By Order,

Registrar,
District & Sessions Court, Pune.